

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-2354/ND/2019
New IA/5692/2020

IN THE MATTER OF:

Noble Cooperative Bank Ltd
V/s
Jarvis Infratech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s SEC.7 IBC

Order delivered on 02.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : 2020 Adv. Govind Bhardwaj
For the Respondent :

ORDER

Arguments heard. **Reserved for orders.**

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)